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(b) whether it is also a fact that the said rules were modified vide notification dated 7-4-1989 for filling up the existing vacancy of Superintending Engineer (Electric), Calcutta;

(c) if so, whether it is a fact that only two officers already working in the organisation at Delhi and Nagpur applied for consideration of appointment on tranfer basis ; and

(d) if so, in what manner the filling up of all the three posts of Superintending Engineer (Elec.) is affected if one of these two officers is selected?

THE MINISTER OF INFOR-MATION AND BROADCASTING AND PARLIAMENTARY AFF-AIRS (SHRI P. UPENDRA) :

(a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir.

(d) If any one of the two deputationists is selected for appointment as Superintending Engineer (Elect.) he will be absorbed permanently in Civil Construction Wing and the consequential vacancy would be filled as per existing Recruitment Rules.

## Filling up Post of S.E. (C) in All India Radio

1836. SHRI ASHIS SEN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that as per the provision of R/Rls the posts of Superintending Engineer (Civil) in C.C.W. All India Radio are to be filled up 100 per cent by promotion failing which by transfer on deputation ;

(b) whether it is also a fact fhat one of the departmental officers working in the grade of S.E.(C) became eligible in June 1989 but could not be promoted because of further extension in the deputation periods of the officers in the grade of S.E. (C);

(c) whether it is also a fact that officers in the grade of Superintending Engineer (Civil) are being extended even beyond 5th year term against the directives of D.P. & T. as well as the provisions of R/Rls ; and

(d) if so, what are the reasons therefor?

THE MINISTER OF INFOR-MATION AND BROADCAST-ING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA) (a) Yes, Sir.

(b) Executive Engineers (Civil) (not Superintending Engineers, (Civil) are considered for promotion to the grade of Superintending Engineer (Civil). The eligible departmental officer was not promoted to the grade of Superintending Engineer (Civil) due to non-availability of vacancy.

(c) and (d) Extension of depu tation of officers beyond 5th year in any grade, including the grade of Superintending Engineer (Civil), is considered on merits taking into account the exigencies of services and in consultation with Department of Personnel and Training as per the rules.

## Murders and communal incidents in the country

1837. SHRI RATNA BAHA-DUR RA1 : Will the Minister of HOME AFFAIRS be pleated to state :

(a) what was the number of murdera that took place in the country during 1989-90, State-wise ; and

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(b) what was the number of communal incidents that took place in the country during 1989-90; the number of people killed and those apprehended and punished for indulging in such incident?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHA-MMAD SAYEED) : *(si)* A statement showing State-wisoUnion Territory wise the number of murder cases reported during 1989 is enclosed. Figures for the year 1990 are not vet available with the central agencies, (Stetement-I). (See below)

(b A statement showing the particular- of major communal incidents which took place in the country during '989-90 (upto 28th February, 1990 is anclsra) (State ment-]I). *(See* below As the punishment in such cases is to be awarded by the Courts, no data regarding conviction of guilty persons are available with the central agencies.

## Statement-I

Statement showing the number of murder cases reported in different states and Union Tarritories during 1989

SI. No.	Name of States/U.Ts.	Murders Figures Upto
1	2	3 4
States		
2. Aru	nachaJ Pradesh	43 December, 1989
3. Ass	am	868 September, 1989
4. Biha	ur	N.A.
5. Goa		22 December, 1989
6. Guja	arat	529 July, 1989
7. Hary	/ana	317 September, 1989
9. Jamr	nu & Kashmir	107 November, 1989
JO. Karr	nataka	1225 December, 1989
11. Kera	la	477 December, 1989
12. Madl	nya Pradesh	N.A.
13. Maha	arashtra	2665 December, 1989
14. Mani	pur	84 December, 1989
17. Nagal	and	74 December, 1989
18. Orissa	1	610 December, 1989

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1		2	· · ·	3	4	
19.	Punjab .		•	1649	December,	1989
			•		February,	1989
			•		December,	1989
22.	Tamil Nadu .			1440	December,	1989
23.	Tripura .	•		158	December,	1989
					October,	1989
25.	West Bengal .	•	•	1449	November,	1989
Unio	n Territories :	•				
26.	Andaman & Nicobar Islan	nds	•	10	December,	1989
27.	Chandigarh .	•	•	17	December,	1989
28.	Daman & Diu .		•	2	October,	1989
29.	Dadra & Nagar Haveli			6	December,	1989
30.	Delhi .			306	November,	1989
			•	NIL	December,	1989
				38	December,	1989

Note: 1. Figures are based on monthly crime statistics received from States/U.Ts. and are to be treated as provisional.

2. All India total is not given in absence of complete figures from all the States U.Ts. for all the months of the year.

3. N.A. stands for 'not available'.

## Statement-II

Statement showing the particulars of major communal incidents which took place in the country during 1989-90 {till 28-2-1990)

SI.	Name of the place <b>No.</b>	·	No. of persons killed	No. of persons apprehended
1	2		3	4
	1989			
Jammu & Ka	ashmir			
1. Jammu (14-15-1-89)			13	122
Maharashtra	ı i			
2. Dhule (22-3-89)			1	139

63	Written Answers	[RAJYA <b>SABHA</b> ]	to Question	15	64
1	2		3	4	
Rajas	than :		·		
3. 1	Makrana (24—25-3-89) .		4	186	
4. I	Bigod (Bhilwara) (30-3-89)			55	
5. ]	Fonk (Sirohi) (24—25-5-89)		«.	10	
6. J	awal (Sirohi) (1-6-89)		2	—	
7. ŀ	Kota (14—17-9-89)		18	308	
8. J	aipur (27-11-89 to 3-12-89)		5	435	
9. I	adnun (Nagaur) (16-12-89)		4	18	
Bihar	:				
10. I	Hazaribagh (16—22-4-89)		19	210	
11. 5	Sasaram (Rohtas) (17—22-8-89).		10	256	
12. 5	Sasaram (Rohtas) (16—17-11-89	)	5	144	
13. 5	Satbarwa (Palamu) (2-9-89)		5	65	
14. 5	Sitamarhi (22-10-89 to 15-11-89).		16	24	
15. E	Bhagalpur (26-10-89 to 30-11-89	)	413	1047	
16. N	Munghyer (25-10-89 to 30-11-89	)	27	119	
Gujar	at:				
17. (	Godhra (Panchmahal) (22-10-89)	)	4	23	
Madh	ya Pradesh :				
18. H	Kharogone (30-9-89)		5	456	
19. I	ndore (14-10-89)		23	1351	
Uttar	Pradesh :				
20. E	Badaun (28—30-9-89)		30	210	
21. V	/aranasi (11—16-11-89)		7	133	
		1990 (upto 28-2-90)			
Bihar	:	_ ^			
1. D	haka (East Champaran) (27-2-90)		2	NA	
	imari, Bakhtiarpur, Saharsa (27-		1	NA	
Gujar					
U	hmedabad (27-2-1990)		3	NA	
			1	NA	

NA stands for not available.